

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE**  
**PATIALA HOUSE COURTS: NEW DELHI DISTRICT**

**DUTY ROSTER FOR THE MONTH OF JUNE, 2023**

Duty Roster for the holidays 10.06.2023 & 11.06.2023 and Summer Vacations from 12.06.2023 to 22.06.2023 is given separately at page nos. 3-4.

The following Judicial Officers will work as Duty Magistrate at Patiala House Courts, New Delhi on the dates noted against their names. It is enjoined upon the Duty Magistrate to hold the trial of accused persons involved in petty cases and to attend all the emergency matters such as recording of dying, declaration etc. Whenever such a matter is placed before them they should always be available in their houses on the day of duty. The Magistrate named stand deputed for the purposes of trial of demonstrators who may be arrested on the date on which they are performing their duties. If fresh Traffic/STA/Evening Courts Challans are filed during holidays, the same shall also be disposed of by the Duty Magistrate. On Sunday and other holidays they are required to reach court around 11:00 a.m. and remain there till the disposal of the entire remand and other misc. work. Even on working days, Duty Magistrate is expected to remain in the court till 5:00 p.m. The Duty Magistrate would be assisted by his/her own staff.

S. No	Name of the Officers	Working Days	Holidays	Room Nos.
1	Ms. Akriti Mahendru Ld. MM C-19/X2, Dilshad Garden, Delhi	02.06.2023 06.06.2023	--	14, First Floor, Main Building.
2	Sh. Tushar Gupta, Ld. MM R/o B-303, Judicial Officers Residential Complex, Sector - 26, Rohini, New Delhi	01.06.2023 28.06.2023	--	12, First Floor, Main Building
3	Ms. Manu Shree, Ld. MM 1123, Sector A Pocket A, Vasant Kunj New Delhi	26.06.2023	--	32, Lock up building.
5	Ms. Padma Landol, Ld. MM B-06, Delhi Govt. Officers Flats, Modal Town-1, Delhi-09	08.06.2023	--	Main Building Ground Floor, Digital Court No-03
6	Sh. Sahil Moga Ld, MM 44B, Pocket-B, Phase-02, Mayur Vihar, New Delhi	27.06.2023 29.06.2023	--	Main Building Ground Floor, Digital Court No-02
7	Sh. Kapil Gupta, Ld. MM 2074 Delhi Administration Flats Gulabi Bagh Delhi	09.06.2023 24.06.2023	--	06, Ground Floor Main Building
8	Ms. Shivangi Vyas, Ld. MM C - 53, Shakti Nagar Extension, Ashok Vihar, Phase-3, Delhi.	07.06.2023	25.06.2023	19, First Floor, Main Building
9	Ms. Anamika, Ld. MM R/o Flat No. 106, Type IV, 1st Floor, Karkardooma Courts Judicial Complex, Shahdara, Delhi - 110032	30.06.2023	10.06.2023	23, First Floor, Main Building
10	Ms. Komal Garg, Ld. MM Flat No. 2017, Delhi Govt. Officers Flats, Gulabi Bagh, Delhi - 110007	--	11.06.2023	11, FF Main Building
11	Sh. Bhavaya Karhail, Ld. MM B-123/B, Freedom Fighter Enclave, Neb Sarai, Delhi-68	23.06.2023	--	20, First Floor, Main Building
12	Sh. Yashdeep Chahal, Ld. MM E-2/110 Second Floor, Sec.-11, Rohini, New Delhi- 110085	03.06.2023	04.06.2023	21, LockUP Building
13	Sh. Harjot Singh, Ld. MM G-1309, Ground Floor, C.R.Park, New Delhi	22.06.2023 05.06.2023	--	Main Building Ground Floor, Digital Court No-01

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11/5/23

1. Whenever any working day is declared holiday the Duty Magistrate on that day will be deemed as Duty Magistrate for whole of the day without any further order.
2. In compliance with directions of Hon'ble High Court of Delhi conveyed vide letter no. 2958-2996/DHC/Gaz-IIB/G-13/2023 dated 6<sup>th</sup> May, 2023, the Metropolitan Magistrates on duty during 12.06.2023 to 21.06.2023 is hereby authorized in a metropolitan area of New Delhi District to exercise the powers of Chief Metropolitan Magistrate in respect of any urgent work requiring immediate attention in that metropolitan area.
3. No duty MM will take leave on the day of his/her duty unless there is exigency. Reason of exigency shall also be given by duty MM with one day advance request for change of duty with the consent of officer agreeing to perform duty in his/her place, to the office of undersigned".
4. It is impressed upon all the M.M.s not to leave any pending work in their courts without signing the orders passed on the day, regular files, Misc. work, bail bond and release warrants etc. The MMs are further directed to take special care that in no case they should leave the court without signing the release warrants, once the bail bond has been accepted by them, even while proceeding on half day leave, and not to leave such work for the duty M.M. of that day. In an exceptional case if an MM had left the court after accepting the bail bond and without signing release warrants, the release warrants may be signed by the concerned Duty Magistrate after taking report in writing from the Reader/Ahlmad of the concerned court and in such eventuality the Duty Magistrate shall submit a report of his having signed the release warrant of a particular court along-with the report so received by him from the staff of that court to the undersigned on the following day.
5. The Duty Magistrate is not supposed to deal with the regular files/remand applications of any court. The Duty Magistrate is supposed to consider only the fresh remand applications filed by the Investigating Officers after 4 p.m. besides considering the bail bond and surety bond in pursuance to bail orders passed by Hon'ble Supreme Court, Hon'ble High Court and Ld. Sessions Court on the same day. It is further being specified that in case the bail orders passed by Hon'ble Supreme Court of India or Hon'ble High Court are received in any Magisterial court after 4 p.m. even if the same has been passed on any previous date, the bail bond/surety bond with respect to such orders, if put up before the Duty Magistrate is supposed to be considered by him. (This is with reference to letter no. 1542-1631/CIR/CMM/2005 Delhi, Dated 10-02-2006 of Ld. C.M.M. Delhi).
6. The M.M.s deputed for duty on holidays, second Saturdays and Sundays who actually work on such day(s) will be entitled to avail of special casual leave (Compensatory Leave) in lieu duty performed on such day (s) within one year thereof and members of the staff of their courts as well as the Cashier/Official of Cash Branch who actually work on such days shall be entitled to avail special casual leave (Compensatory Leave) in lieu of duty performed on such day(s) within six month thereof. The Special Casual Leave (Compensatory Leave) of M.M.s shall be routed through and after the verification of the undersigned. The M.M.s while forwarding the application of the staff for grant of such Spl. C.L. (Compensatory Leave) shall certify that the official concerned had actually worked on a particular day. (This is with reference to letter no. 6545-63/Ruler/DHC dated 06-03-2012 of Hon'ble High Court of Delhi : New Delhi) (ref. S.O. Issued by the Ld. District Judge-cum-Additional Sessions Judge, Patiala House Court, New Delhi District, vide letter no. 5365-85 Judl./NDD Dated. New Delhi the. 15/03/2012).
7. The Judicial Officers who are deputed as Duty Magistrate, if Summoned for the day of such duty to appear as witness in a court located in the court complex other than the place of posting will send a formal request in advance to the court where he is to appear as a witness for his exemption from court attendance. If the court in question again intimates the officer requiring his attendance for that date he may do so in the forenoon sessions under intimation to the undersigned (ref. S.O. Issued by the Ld. Distt. & Sessions Judge, Delhi vide letter no. 42534-684/DM/Gaz. Dated 20-10-1999).
8. The duty magistrate will not look after the court work of his/her link magistrate, but not exempted from recording statement u/s 164 Cr. P.C if marked by the undersigned.
9. All the Duty MM's shall also dispose of any Judicial work whatsoever assigned to them by the undersigned.
10. The Regular Magisterial Courts shall take up all miscellaneous applications including bail/interim bail, superdari etc. in all matters (pending trial as well as pending investigation except those specifically assigned to Ld. Duty MMs by this order) through Physical Hearing or through Video Conferencing on Cisco Webex Platform, adhering to Delhi Video Conferencing Rules, 2020 as framed by the Hon'ble High Court of Delhi. All the above applications shall be filed directly to the concerned courts till further orders. Further, it is impressed to all the MMs, PHC, ND that the applications U/s 52A NDPS Act assigned to them as Duty MM are to be kept in their respective regular courts till its disposal. The said applications shall not be assigned to next Duty MM.
11. It is directed that all the Ld. Duty MMs shall deal with Extension of JC Remand/Rehnumai of UTPs lodged at Central Jail, Tihar, Delhi. through video conferencing.
12. The following Judicial Officers will work as Duty Magistrate at Patiala House Courts, New Delhi on holidays 10.06.2023 & 11.06.2023 and Summer Vacations from 12.06.2023 to 22.06.2023 on the dates mentioned against their names at Column No. 1. The Duty MMs shall deal with urgent work of Traffic Challans (Only impounded Vehicles), Bail Applications, Interim Bail Applications, acceptance of Bail Bonds, Superdari Applications and other misc. Applications (other than those filed in regular matters already fixed before the Courts), recording statment U/s 164 Cr. P.C., extension of remand, inquest proceedings and any other work require immediate attention pertaining to police stations and Investigating Agency mentioned against their names at Colomn 3.

Duty MMs Roster for the Summer Vacations from 12.06.2023 to 21.06.2023

Dates (1)	Name of the Officer (2)	Police Stations & Investigating Agencies (New Delhi District) (3)	Room No. (4)
Roster : 1			
12.06.2023 13.06.2023	Sh. Anshul Singhal, Ld. MM Q7/12, II nd Floor, DLF Phase - II, Gurgaon, Haryana	Crime Branch, EOW, Special Cell, Cyber Police Station, PFA, NCB, Connaught Place, Tughlak Road, Mandir Marg, Barakhamba Road, Parliament Street, Tilak Marg, Vasant Kunj (South), Vasant Kunj (North), Delhi Cantt, North Avenue, South Avenue, Pragati Maidan Metro, Rajeev Chowk Metro and Kishan Garh (Misc, Statement & TIP of above.)	19, First Floor, Main Building
14.06.2023 15.06.2023	Sh. Pankaj Rai, Ld. MM H. No. 83-84, 3 <sup>rd</sup> Floor Pocket H-I, Sector - 16, Rohini Delhi - 110089		
16.06.2023 17.06.2023	Sh. Sahil Khurmi, Ld. MM Flat No. B-8, Delhi Govt. Officer Flats, Modal Town-I, Delhi		
18.06.2023 19.06.2023	Ms. Anam Rais Khan, Ld. MM J-6, 2 <sup>nd</sup> Floor, Pocket 9A, Jasola Heights, DDA HIG Flats, Jasola, Delhi (South East) - 110025.		
20.06.2023 21.06.2023	Sh. Abhinav Singh, Ld. MM C-1/34, First Floor, Janakpuri, Delhi		

(Snigdha Sarvaria)  
Chief Metropolitan Magistrate  
Patiala House Courts, New Delhi  
11.05.2023

**Duty MMs Roster for the Summer Vacations from 12.06.2023 to 21.06.2023**

Dates (1)	Name of the Officer (2)	Police Stations & Investigating Agencies (New Delhi District) (3)	Room No. (4)
<b>Roster : 2</b>			
12.06.2023 13.06.2023	Ms. Manu Shree, Ld. MM 1123, Sector A Pocket A, Vasant Kunj New Delhi	Customs, DRI, Central Exercise, GST, Enforcement Directorate, FERA, Chanakyapuri, IGI-Airport, IGI Metro, R.K. Puram, Inderpuri, Sarojini Nagar, Naraina, Sagarpur, South Campus, Vasant Vihar and Misc., Statement & TIP to be recorded of above and also NIA	20, First Floor, Main Builder
14.06.2023 15.06.2023 16.06.2023	Ms. Komal Garg, Ld. MM Flat No. 2017, Delhi Govt. Officers Flats, Gulabi Bagh, Delhi - 110007		
17.06.2023 18.06.2023	Sh. Bhavaya Karhail, Ld. MM B-123/B, Freedom Fighter Enclave, Neb Sarai, Delhi-68		
19.06.2023	Sh. Yashdeep Chahal, Ld. MM E-2/110 Second Floor, Sec.-11, Rohini, New Delhi- 110085		
20.06.2023	Ms. Anamika, Ld. MM R/o Flat No. 106, Type IV, 1st Floor, Karkardooma Courts Judicial Complex, Shahdara, Delhi - 110032		
21.06.2023	Ms. Shivangi Vyas, Ld. MM C-53, Shakti Nagar Extension, Ashok Vihar, Phase - 3, Delhi.		

The work of Extension of Remand/Rehnumai of UTPs through VC and Traffic Challans of New Delhi District (including all traffic circles, police stations and investigating agencies shall be dealt by the Duty MMs mentioned at Roster 2 only. Further, work of any other Investigating agency or Police Stations not mentioned above shall be dealt by the Ld. Duty MMs mentioned at Roster 2. All the Ahlmads of Duty MMs are directed to maintain record of work done in their respective Courts and submit the same to the Office of undersigned after the vacations positively.

(Snigdha Sarvaria)  
Chief Metropolitan Magistrate  
Patiala House Courts, New Delhi  
11.05.2022



Copy forwarded for information and necessary action :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.  
(Through Ld. District & Sessions Judge, Patiala House Court, New Delhi).
2. The Ld. District & Sessions Judge, Patiala House Court, New Delhi.
3. All the other Ld. District & Sessions Judges, Center (HQ), West / THC, North, North- West/Rohini, Shahdra, East, North-East / KKD, South-West / Dwarka, South, South-East / Saket, Delhi /New Delhi.
4. All the Ld. Chief Metropolitan Magistrates, Center, West / THC, North, North-West / Rohini, Shahdra, East, North-East / KKD, South-West / Dwarka, South, South-East / Saket, Delhi /New Delhi.
5. All the Ld. ACMMs, Patiala House Courts, New Delhi District.
6. The Concerned M.M.s, Patiala House Courts, New Delhi.
7. The Chief Prosecutor, New Delhi- District.
8. The D.C.P. New Delhi District / South District / South -West District.
9. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
10. The Incharge, Computer Room, Patiala House Courts, New Delhi.
11. The Controlling Officer, Pool-Car, New Delhi.
12. The Care Taker, New Delhi District with the direction to affix the copies of the same at all the notice boards at Patiala House Courts Complex.
13. The Incharge, Lock-up, New Delhi.
14. The Incharge Cash Branch, New Delhi- District, Patiala House Courts.
15. The Secretary, N.D.B.A.

(Snigdha Saryaria)  
Chief Metropolitan Magistrate  
Patiala House Courts, New Delhi  
11.05.2023

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OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE PATIALA  
HOUSE COURTS : NEW DELHI

ORDER

**Sub:** Grant of power of Ld. CMM to Ld. MMs on duty during the period 12.06.2023 to 21.06.2023

In pursuance to the directions of the Hon'ble High Court of Delhi, New Delhi, vide letter No. 2985-2996/DHC/Gaz-IIB/G-13/2023 dated 06.05.2023, the Ld. Metropolitan Magistrates of New Delhi District, Patiala House, New Delhi performing duties as Duty Magistrates during the period of 12.06.2023 to 21.06.2023 shall exercise the powers of Chief Metropolitan Magistrate, New Delhi District, in respect of any urgent work requiring immediate attention.

(SNIGDHA SAKVARIA)  
Chief Metropolitan Magistrate  
Patiala House Courts, New Delhi.

No. 1499-1529/2023/CMM/PHC/New Delhi

Dated: 19.05.2023

Copy forwarded for information and necessary action :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.  
(Through Ld. District & Sessions Judge, Patiala House Court, New Delhi).
2. The Ld. District & Sessions Judge, Patiala House Court, New Delhi.
3. All the other Ld. District & Sessions Judges, Center (HQ), West / THC, North, North-West/Rohini, Shahdra, East, North-East / KKD. South-West / Dwarka, South, South-East/ Saket, Delhi /New Delhi.
4. All the Ld. Chief Metropolitan Magistrates, Center, West / THC, North, North-West / Rohini, Shahdra, East, North-East / KKD, South-West / Dwarka, South, South- East / Saket, Delhi /New Delhi.
5. All the Ld. ACMMs, Patiala House Courts, New Delhi District.
6. The Concerned M.M.s, Patiala House Courts, New Delhi.
7. The Chief Prosecutor, New Delhi- District.
8. The D.C.P. New Delhi District / South District / South -West District.
9. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
10. The Incharge, Computer Room, Patiala House Courts, New Delhi.
11. The Controlling Officer, Pool-Car, New Delhi.
12. The Care Taker, New Delhi District with the direction to affix the copies of the same at all the notice boards at Patiala House Courts Complex.
13. The Incharge, Lock-up, New Delhi.
14. The Incharge Cash Branch, New Delhi- District, Patiala House Courts.
15. The Secretary, N.D.B.A.

Chief Metropolitan Magistrate  
Patiala House Courts, New Delhi.